

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.01.2019 (WEDNESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 229 of 2018	Dynepro Pvt. Ltd. Vs. V. Nagarajan (R.P.) of Cethar Ltd. with	M.A. VenkataSubramanian	Shailesh Poddar
2.	Comp. App. (AT) (Ins) No. 262 of 2018	IU International Holdings PTE Ltd. Vs. V. Nagarajan	PragyanPradip Sharma	Shailesh Poddar
3.	Comp. App. (AT) (Ins) No. 435 of 2018	Pushti Impex Vs. Shree Satyanarayan Industrial Suppliers Pvt. Ltd.	Ankur Singhal	S.S. Karkera
4.	Comp. App. (AT) (Ins) No. 616 of 2018	Shailesh Sangani Vs Joel Cardoso & Anr	Mahesh Agarwal	Gaurav Mitra
5.	Comp. App. (AT) No. 342 of 2018	The New Akot Cotton Ginning & Pressing Company Ltd. Vs. Shri Shyam Haribhau Sapkal & Ors.	Deepak Singh	Aayush Aggarwal-R1 Abhishek Aggarwal-R2

For Orders

6.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd. With	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva-R2(IRP)
7.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	Arunima-R1 Nakul Sachdeva-R2(IRP)
8.	Comp. App. (AT) (Ins) No. 664 of 2018	Abhay Kumar Jain Vs Narender Kumar & Anr	Tanmaya Mehta	Ashok Juneja-IRP
9.	Comp. App. (AT) (Ins) No. 792 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors. with	Aditya Narayan	Rajiv S. Roy(R-SBI)
10.	Comp. App. (AT) (Ins) No. 793 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Aditya Narayan	Rajiv S. Roy(R-SBI)
11.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	Zoheb Hossain-CCI Nisha Kaur Uberoi Gautam Chawla-R2 Abhijeet Sinha-R4

For Admission (Fresh Cases)

12.	Comp. App. (AT) (Ins) No.83 of 2019	Rajeev Anand Vs. Sapan Mohan Garg (HUF)	Rajat Bhardwaj	Varsha Banerjee- R1 Abhay Kr. R2-IRP
13.	Comp. App. (AT) (Ins) No.96 of 2019	Pranami Trading Pvt ltd. Vs. Kieon Developers Pvt Ltd.	Kush Chaturvedi	
14.	Comp. App. (AT) (Ins) No.97 of 2019	A.K.C Infrastructure Pvt.Ltd Vs. Amrit Cement ltd.	Syed Sarfaraz karim	
15.	Comp. App. (AT) (Ins) No.98 of 2019	Next Education India Pvt Ltd. Vs. K12 Techno Services Pvt ltd.	Kumar Sudeep	
16.	Comp. App. (AT) (Ins) No.99 of 2019	Ranjit Kapoor & Ors. Vs. Hemant Sharma & Ors.	Mayank Bughani	
17.	Comp. App. (AT) (Ins) No.100 of 2019	Earth Water Ltd. Vs. Arvind Envisol Ltd.	Vikas Lakra	
18.	Comp. App. (AT) (Ins) No.101 of 2019	Nuddea Plantation Ltd. Vs. K.N. Chaudhury & Co. Pvt. Ltd.	Subhasish Bhowmick	
19.	Comp. App. (AT) No.27 of 2019	Ceylon and India General Mission & 10 Ors. Vs. Badigeri John Davidson & 4 Ors.	B. Raghunath	

For Admission (After Notice)

20.	Comp. App. (AT) (Ins) No. 368 of 2018	Eastern Ranges Flat Owners Welfare Association Pune Vs. Phadnis Properties Ltd. & Ors.	Rukhmini Bobde	G.P Madaan
21.	Comp. App. (AT) (Ins) No. 519 of 2018	MSTC Ltd Vs Adhunik Metalliks Ltd & Ors With	Pallavi Pratap	Roopali Singh (R1-R3)
22.	Comp. App. (AT) (Ins) No. 53& 54 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India	Prachi Johri	Misha
23.	Comp. App. (AT) (Ins) No. 639 of 2018	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Raman Ispat Pvt. Ltd. & Ors.	Pradeep Mishra	Syed Sarfaraz Karim Arvind Kumar Gupta (R-1)
24.	Comp. App. (AT) (Ins) No. 690 of 2018	Sheena Adarsh Vs Union Bank of India & Anr. With	P.Bakiyaraj	Rajiv S. Roy-R1
25.	Comp. App. (AT) (Ins) No. 742 of 2018	Sheeju Purushothaman Vs. Union Bank of India & Ors.	P. Bakiyaraj	Rajiv S. Roy-R1
26.	Comp. App. (AT) (Ins) No. 696 of 2018	Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr.	Rajeev K. Pandey	Navneet Gupta (R-1)

27.	Comp. App. (AT) (Ins) No. 753 of 2018	Trade Affairs Vs. Borkar Colorpacks Pvt. Ltd.	Anandh K.	
28.	Comp. App. (AT) (Ins) No. 755 of 2018	Harish Shivdasani Vs. Harsh Vinimay Pvt. Ltd.	Divyanshu Rai	Ankit Singhal
29.	Comp. App. (AT) (Ins) No. 777 of 2018	International Asset Reconstruction Company Pvt. Ltd. Vs. Paramount Mills Pvt. Ltd.	Chitranshul A. Sinha	
30.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	
31.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	
32.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)

For Hearing

33.	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. with	Saran Suri	Krishnendu Datta
34.	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta
35.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
36.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
37.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Arjun Krishnan (R-1), Sridhar Potaraj (R-2), ML Lohaty (R4 to R6)

12:00 noon

For Hearing

38.	Comp. App. (AT) (Ins) No. 437 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs.	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3),
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	& I.A. No. 1830 of 2018	Orissa Manganese and Minerals Ltd. & Ors. with		Shantanu Chaturvedi (R-SBI) Arjun Asthana (RP)
39.	Comp. App. (AT) (Ins) 438 of 2018	Deepak Singh Vs. Orissa Manganese and Minerals Ltd. with	Gaurav Singh	Arjun Asthana (RP)
40.	Comp. App. (AT) (Ins) No. 444 of 2018 & I.A. No. 1831 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd. with	Honey Satpal	Mahesh Agarwal, Arjun Asthana (RP)
41.	Comp. App. (AT) (Ins) No. 500 of 2018	Sundargarh Mines & Transport Vs. Orissa Manganese & Minerals Ltd. & Ors.	Vivek Mohanty	Arveena Sharma-R1 Srevita Ghosh-R2 Arjun Asthana (RP)

02: 00 PM

For Hearing

42.	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With	VijayendraPratapSingh	Honey Satpal-RP Sasham Babbar
43.	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal
44.	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal-RP Sasham Babbar
45.	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. With	R.P. Kapur	Honey Satpal-RP Shweta Bharti (R-IFCI)
46.	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Tarun Mehta	Honey Satpal
47.	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) with	VijayendraPratap Singh	Honey Satpal-RP Sasham Babbar
48.	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	DivyanshuGoyal	Honey Satpal

49.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. with	Rajiv S. Roy	Honey Satpal Shipra Shukla-R26
50.	Comp. App. (AT) (Ins) No. 348 of 2018	Central Bank of India Vs. Anuj Jain with	Jaswinder Singh	Honey Satpal
51.	Comp. App. (AT) (Ins) No. 349 of 2018	Standard Chartered Bank Vs. Anuj Jain with	Parag Maini	Honey Satpal
52.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Manu Nair	Honey Satpal Sasham Babbar
53.	Comp. App. (AT) (Ins) No. 370 of 2018	UCO Bank Vs. AnujJain,R.P. of JaypeeInfratech Ltd. & Ors. With	Abhijet Roy	Honey Satpal, Divyanshu Goyal(R-23) Jaswinder Singh- R26
54.	Comp. App. (AT) (Ins) No. 374 of 2018	The KarurVysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with	RekhaAnand	Honey Satpal
55.	Comp. App. (AT) (Ins) No. 376 of 2018	L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Varun Singh	Honey Satpal
56.	Comp. App. (AT) (Ins) No. 411 of 2018	Central Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	Jaswinder Singh	Honey Satpal
57.	Comp. App. (AT) (Ins) No. 424 of 2018	Canara Bank Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
58.	Comp. App. (AT) (Ins) No. 436 of 2018	Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Sanjay Bajaj	Honey Satpal
59.	Comp. App. (AT) (Ins) No. 458 of 2018	IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Shweta Bharti	Honey Satpal
60.	Comp. App. (AT) (Ins) No. 492 of 2018	Allahabad Bank Vs.	Rajiv S. Roy	Honey Satpal

		Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With		
61.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. With	Prareek Khaitan	Honey Satpal
62.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	Abhimanyu Chopra	Honey Satpal

03: 00 PM

For Admission (After Notice)

63.	Comp. App. (AT) (Ins) No. 646 of 2018	Ranvir Ranjit Vs Vijay R Vakharia & Ors	Rohini Musa	Amrita Sanghi (R1-7) Vikas Mehta-R8, Madhusmita Bora (R9)
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04: 00 PM

For Orders (In Chamber)

64.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
65.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
66.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

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By Order
-sd/-

Registrar